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mainly due to rise in the prices of raw cotton.

- (b) The total quantity of yarn exported in 1986 and 1987 was 16.47 m.kgs. and 85-96 m.kgs. respectively.
- (c) Exports of cotton yarn are allowed with a view to improve the utilisation of spindleage capacity and to earn foreign exchange

1589. [Transferred to the 9th May 1988.]

जेकोस्लोबाकिया को प्रसाधन रामग्री का

1590 .. भी राम नेरोन्न वादव 🖫 वाजिक्य संजी यह बताने की कृपा

- (क) क्या यह सच है कि भारतीय प्रसा-धतः सामग्री चकारेलावाकिया में काफी लोक-प्रिय हो रही हैं ;
- (क) यदि हां, तो वर्ष 1986, 1987 बौर चाल वर्ष के दौरान अब तक चेकास्लो-बाकिया को निर्यात की गई प्रसाधन सामग्री की विभिन्त मदों का ब्यौरा क्या है ; और
- (ग) प्रसाधन सामनियाँ के नियति का बढ़ाबा दोने के लिए सरकार द्वारा क्या कार्यवाही की जारही है ?

क्रिक्य बंजालय में राज्य मंत्री (श्री प्रिय रंजन वास भूंकी)ः (क) जी, हां।

(ख) व्यापार संबंधी आंकड़े विस्तीय वर्ष-वार संकलित किए जाते हैं। मूल रसायन, श्रेषजीय और प्रसाधन सामग्री निर्यात संवर्धन परिषद, बम्बर्च द्वारा संकलित - निर्यात आंकड़ों के अनसार चेकास्लाविशिवा प्रसाधन सामग्री का नियति 1986-87 और 1987-88 के दौरान इस प्रकार था:--

चेकारेलोवाकिया को नियमित प्रसाधन सामग्री का मुख्य

(लाख रतपर्य में)

1986-87

7.65

1987-88

21.80

चेकास्लोवािकेया को निर्यात की जाने वाली प्रसाधन सामग्री में मूख्य मदें ये हैं 🗈 लिपिस्टिक, काम्पैक्ट, शैम्पू, (अंजन) और आई लाइनर ।

to Questions

(ख) प्रसाधन और श्रंगार सामग्री बहुत सी मद्रों के नियति पर नकद मुआवजा सहायता दी जाती है । सरकार प्वी युरोपीय देशों के साथ दिपक्षीय व्यापार समझौतों के जरिए प्रसाधन का निर्यात बढाने का प्रयास कर रही है। भारतीय व्यापार संगठनों द्वारा यात्रा व्यापार मेलों में भाग लेने जैसे अन्य भी प्रसाधन सामग्री का निर्यात बढ़ाने के लिए किए जाते हैं।

Utillisation/disposal of arms and am-munition seized from terrorists

- 1591. SHRI MOHINDER SINGH; LATHER; Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government have taken any decision with regard to the utilisation/disposal of the arms' and ammunition seized from the terrorists or unearthed by the police*,
- (b) if so, what are the details thereof stating the manner of their disposal/utilisation; and
- (c) whether there is any proposal to sell/auction such arms to the people, particularly of the border and the terrorist affected areas?,

THE MINISTER OF STATE THE MINISTRY OF PERSONNEL, **PUBLIC GRIEVANCES** AND PEN MINISTER SIONS AND THE STATE IN THE MINISTRY HOME AFFAIRS (SHRI P. CHIDAM BARAM): (a) and (b) Yes, Sir. Ac cording to the instructions issued to the State Governments|UTs time to time, the State Police authorities are allowed to retain/use weapons of prohibited bore with approval of the. State Government/ U.T. Administration concerned. A report regarding weapons of service pattern/prohibited bore and weapons

of civil non-prohibited bore not required by the State *Police Forces* is required to be sent to tine Army Headquarters for their instructions fox disposal of such weapons.

(c) There is no proposal to sell/ auction the Seized/confiscated arms to the people of border and terrorist affected areas.

Establishment of a college of Forestry at Tirupati in Andhra Pradesn

1592. DE. NARREDDY THULASI REDDY; Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether there is any proposal under Government's consideration to establish a College of Forestry at Tirupati in Andhra Pradesn;
- (b) whether any requests from the State Government have been received *in* this regard; and
- (c) if so, what are the details there of?

THE MINISTER OF STATE OP THE MINISTRY OF ENVIRONMENT- AND FORESTS (SHRI Z. R. ANSARI): (a) and (b) No, Sir.

(e), Question does not arise.

Indebtedness of cotton growers In Andhra Pradesh

1993. SHRI MOTURU HANUMANTHA RAO:

SHRI YALLA SESI BHUSHANA RAO:

Will. the. Minister of FINANCE be, pieased to state:

- (a) whether the Bankers'. Commit tee, headed by the Deputy Governor of the Reserve Bank of India, which visited; the districts, of Prakasam and Guntur in Andhra Pradesh to enquire into, the indebtedness of the cotton growers, has since, submitted the recommendations to Governments: and
- (b) if so,what action has been taken, thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) No.:Sir.

(b) Does not arise.

Decline in the export of F.C.U. Tobacco

1594. DR. YELAMANCHILI SIVAJI: Will the Minister of COMMERCE be pleased to state:

- (a) whether there has been a decline in the export of F.C.U. tobacco; and
- (b) if so, what are the reasons therefor and what remedial measures have been taken by Government in -the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSHI): (a) Yet," Sir.

- (b) The reasons for decline in the export of tobacco are the worldwide slowing down of demand and. particularly reduces offtake by USSR of our tobacco. The steps being; takea to boost the export of tobacco- are:-
 - Exports of tobacco to China have been permitted ton DA- terms (Documents against Acceptance) with the time stipulation being 30, days within which collection would be made after, discharge, of cargo at the post of- destination.
 - -Exports of tobacco to Egypt have been permitted with payment terms involving 50 per cent against presentation of documents on shipment and balance 50 per cent on, arrival* of goods after inspection in Egypt.
 - —Exports to Egypt and Algeria have been permitted- by extension of one year credit.
 - —A delegation comprising of the representatives of the Ministry of Commerce/Tahacco Board/STC